

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-373(PB)/2017

IN THE MATTER OF:

Konark Cinema Pvt. Ltd.

.....Petitioner

And

Naarad Media Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 230-232 of the Companies Act

Order delivered on 06.04.2018

Coram:

**SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**Ms. Deepa Krishan
Hon'ble Member (T)**

ORDER

By Order of the Bench, the matter is listed on 13.04.2018.


(Nirmala Vincent)
Court Officer

06.04.2018
V.Sethi